

**Constitution of Benches at Lucknow Bench of the Court with effect from 1<sup>st</sup> July, 2013**

1	Hon. Uma Nath Singh, J. Hon. Mahendra Dayal, J. <b>(Court No. 1)</b>	(a) Fresh Public Interest Litigation (except assigned matters), Special Appeals, Environmental Matters, Writs relating to Land Acquisition, Writs relating to Tolls on River Bridge in U.P. and Writs relating to Mines and Minerals for Orders, Admission and Hearing including Bunch cases, (b) Fresh Misc. Writs <b>from the year 2011</b> for Orders, Admission and Hearing including Bunch cases.
	Hon. Uma Nath Singh, J. <b>(On Friday at 3.00 p.m.)</b>	Expedite Applications and Matters U/s 11 of Arbitration and Conciliation Act, 1996.
1A	Hon. Mahendra Dayal, J. <b>(On Friday at 3.00 p.m.)</b> <b>(Court No. 9)</b>	<b>Oldest Criminal Appeals U/s 376 I.P.C. for Final Hearing.</b>
2	Hon. Imtiyaz Murtaza, J. Hon. Vinay Kumar Mathur, J. <b>(Court No. 2)</b>	(a) Public Interest Litigation (assigned matters as per the order of Hon'ble The Chief Justice) for Orders, Admission, Hearing and Final Hearing including Bunch cases; and (b) Fresh Habeas Corpus Writs, Criminal Writs and Criminal Contempt for Orders, Admission and Hearing including Bunch Cases.
3	Hon. S.U. Khan, J. Hon. Dr Satish Chandra, J. <b>(Court No. 21)</b>	(a) Fresh F.A.'s, F.A.F.O.'s and Family Court Appeals, <b>Income Tax Appeals and References, Central Excise Appeals, Writs relating to Tax Matters, Excise, Central Taxation</b> , Writs relating to Recovery including Tax recovery matters for Orders, Admission and Hearing including Bunch cases, and (b) Listed Misc. Writs starting from the oldest <b>upto the year 2010</b> for Orders, Admission and Hearing including Bunch cases.
4	Hon. A. Mateen, J. Hon. Ashwani Kumar Singh, J. <b>(Court No. 25)</b>	(a) Fresh Contempt Appeals, Government Criminal Appeals <b>and application for leave u/s 378(4) Cr.P.C.</b> , Appeals arising out from POTA and Criminal Revisions for Orders, Admission, Hearing and Final Hearing including Bunch cases; and (b) Fresh Criminal Appeals <b>including Criminal Appeals U/s 376 I.P.C. on priority basis</b> and Capital Sentence cases for Order, Admission and Hearing including Bunch cases.
5	Hon. Devi Prasad Singh, J. Hon. Ashok Pal Singh, J. <b>(Court No. 27)</b>	Fresh Service Writs <b>including that of Judicial Officers and Employees of High Court</b> and the Writs arising out of proceedings u/s 29 of State Financial Corporation Act for Orders, Admission and Hearing including Bunch cases.
6	Hon. Rajiv Sharma, J. <b>(Court No. 24)</b>	(a) Fresh Misc. Writs relating to Educational and Society Matters for Orders, Admission and Hearing including Bunch cases, and (b) Fresh Writs relating to Tax, Excise and Central Taxation for Orders, Admission and Hearing including Bunch cases and, (c) Fresh Application upto the stage of winding up proceedings under Section 439 of the Companies Act, 1956, Testamentary for Orders, Admission and Hearing including Bunch cases.

7	Hon. S.S. Chauhan, J. <b>(Court No. 22)</b>	Fresh Service Writs other than Government Service <b>from the year 2011</b> for Orders, Admission and Hearing including Bunch Cases.
8	Hon. Shri Narayan Shukla, J. <b>(Court No. 3)</b>	(a) Fresh Service Writs <b>of Employees of High Court</b> for Orders, Admission and Hearing including Bunch cases;and (b) Listed Misc. Writs (except Misc. Writs relating to Educational and Society Matters) upto the year <b>2005</b> for Orders, Admission and Hearing including Bunch cases; and (c) Listed Writs relating to consolidation, U.P.Z.A. and L.R. Act, Land Revenue Act, arising out of orders passed by Board of Revenue, Ceiling of Land <b>upto the year 1990</b> for Orders, Admission and Hearing including Bunch Cases.
9	Hon. Ajai Lamba, J. <b>(Court No. 26)</b>	(a) All Fresh and Listed matters under Industrial Disputes Act and all matters under Labour Law Enactments for Orders, Admission and Hearing including Bunch Cases; and (b) Fresh Civil Contempt for Orders, Admission and Hearing including Bunch cases.
10	Hon. Shabihul Hasnain, J. <b>(Court No. 6)</b>	Listed Service Writs relating to Government Service upto <b>the year 2010</b> for Orders, Admission and Hearing including Bunch cases.
11	Hon. D.K. Arora, J. <b>(Court No. 20)</b>	Fresh Writs relating to consolidation, U.P.Z.A. and L.R. Act, Land Revenue Act, arising out of orders passed by Board of Revenue, Ceiling of Land <b>from the year 1991</b> for Orders, Admission and Hearing including Bunch Cases.
12	Hon. Anil Kumar, J. <b>(Court No. 18)</b>	(a) Fresh Service Writs relating to Government Service <b>from the year 2011</b> for Orders, Admission and Hearing including Bunch cases;and (b) Listed Misc. Writs (except Misc. Writs relating to Educational and Society Matters) from the year <b>2006 to 2010</b> for Orders, Admission and Hearing including Bunch cases.
13	Hon. Ritu Raj Awasthi, J. <b>(Court No. 5)</b>	Fresh Misc. Writs (except Misc. Writs relating to Educational and Society Matters) <b>from the year 2011</b> , Matters under Article 227 of Constitution of India for Orders, Admission and Hearing including Bunch cases.
14	Hon. S.V.S. Rathore, J. <b>(Court No. 28)</b>	Fresh Major Bail Applications (i.e. Bail Applications u/ss 302, 304, 304-B and 396 IPC) and matters u/s 378 Cr.P.C. for Orders, Admission and Hearing. <b>AND</b> <b>Criminal Appeals including Criminal Appeals U/s 376 I.P.C. on priority basis of the year 2007 and 2008 for Hearing.</b>  <b><u>Then : Criminal appeals against acquittal in complaint cases</u></b> for Orders, Admission and Hearing/ Final Hearing including bunch cases.
15	Hon. Sudhir Kumar Saxena, J. <b>(Court No. 23)</b>	Fresh F.A.F.O.s, Civil Revisions for Orders, Admission and Hearing including Bunch cases.
16	Hon. Devendra Kumar Upadhyaya, J. <b>(Court No. 10)</b>	Listed Service Writs other than Government Service upto <b>the year 2010</b> for Orders, Admission and Hearing including Bunch Cases.

17	Hon. Vishnu Chandra Gupta, J. (Court No. 8)	Fresh Applications u/s 482 Cr.P.C. for Orders, Admission and Hearing including Bunch Cases.  <b><u>Then:</u> On priority basis starting from the oldest cases U/s 482 Cr.P.C. relating to Murder, Rape, Kidnapping and Dacoity in which investigation or proceedings of Trial Court have been stayed for Orders, Admission and Hearing.</b>
18	Hon. Arvind Kumar Tripathi-II, J. (Court No. 12)	Fresh Criminal Revisions, Criminal Writs, Habeas Corpus Writs and Matters u/s 407 Cr.P.C. for Orders, Admission and Hearing including Bunch Cases <b>AND</b> Criminal Appeals including <b>Criminal Appeals U/s 376 I.P.C. on priority basis</b> from the year 2011 for hearing.  <b><u>Then:</u> On priority basis starting from the oldest Criminal Writs and Criminal Revisions relating to Murder, Rape, Kidnapping and Dacoity in which investigation or proceedings of Trial Court have been stayed for Orders, Admission and Hearing.</b>
19	Hon. Saeed-uz-Zaman Siddiqi, J. (Court No. 14)	Fresh First Appeals, Second Appeals, Rent Control Writs and all Civil matters cognizable by Single Judge for Orders, Admission and Hearing including Bunch cases.
20	Hon. Anurag Kumar, J. (Court No. 13)	Fresh all Bail Applications (except u/ss 302, 304, 304-B and 396 IPC) for Orders, Admission and Hearing <b>AND</b> Criminal Appeals including <b>Criminal Appeals U/s 376 I.P.C. on priority basis</b> of the year 2009 and 2010 for Hearing.  <b><u>Then :</u> Criminal appeals related to punishment upto two years</b> for Orders, Admission and Hearing including Bunch cases.
21	Hon. Zaki Ullah Khan, J. (Court No. 17)	Fresh Criminal Appeals including Bail for Orders, Admission and Hearing including Bunch Cases. <b>AND</b> Criminal Appeals including <b>Criminal Appeals U/s 376 I.P.C. on priority basis</b> upto the year 2006 and <b><u>Criminal Appeals in which accused persons are in custody</u></b> for Hearing/ Final Hearing including bunch cases.

**BY ORDER OF HON'BLE THE CHIEF JUSTICE**  
**20-06-2013**